

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 74/2020

IN THE MATTER OF:

Dr. Dharmendra Singh

...Applicant(S)

Verses

PUNEET KUMAR GOEL & ANR.

...Respondent(S)

Date of hearing: 07.10.2020

**STATUS REPORT ON BEHALF OF SOUTH DELHI
MUNICIPAL CORPORATION**

Please find herewith status report in compliance of
order dated 02.07.2020

Encl: As above

Manil
Assistant Commissioner
Najafgarh Zone
Asstt. Commissioner
Najafgarh Zone/ S.D.M.C

AV (Section) 001
Dairy No. 689
Date 17/8/2020
251812020



SOUTH DELHI MUNICIPAL CORPORATION
OFFICE OF THE SANITATION SUPDT.
NAJAFGARH ZONE, NAJAFGARH
NEW DELHI-110043

No.SS/NGZ/SDMC/2020/D-134

Asstt. Commissioner
Najafgarh, Zone/S.D.M.C.
Dairy No. 1590
Date 19-8-20

Dt 17.08.2020

Sub:- ATR regarding with the application number 74/2020, before the National Green Tribunal Principal Bench New Delhi.

New Gopal Nagar is an unauthorized colony and the house numbers are not in sequence. The complainant has pleaded that a person namely Sh. Satbir has blocked the drains by sand and debris but during the course of inspection it was found that nobody has blocked the drains deliberately. It is further stated that Sh. Satbir has not been residing neither in this street nor in the nearby streets all the drains nearby this address are cleaned on regular basis. In future also the cleaning work of drains will be carried out regularly.

A0/DEMS/NGZ-1

Sanitation Supdt.
Sanitation Supdt.
Najafgarh Zone

✓A0/NGZ 15/8/20
AC/NGZ
Mouj

SS/NGZ

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

(By Video Conferencing)

Original Application No. 74/2020

Dr. Dharmendra Singh

Applicant(s)

Versus

Delhi Police

Respondent(s)

Date of hearing: 02.07.2020

**CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON
HON'BLE MR. JUSTICE S. P. WANGDI, JUDICIAL MEMBER
HON'BLE DR. SATYAWAN SINGH GARBYAL, EXPERT MEMBER**

ORDER

Prayer in this application is for remedial measures against filling up a drain by sand and soil by one Satbeer and his Associates at B-32A, New Gopal Nagar, Najafgarh, New Delhi-110043 which is resulting in Malaria and Dengue diseases.

Let the Delhi Pollution Control Committee (DPCC) and the South Delhi Municipal Corporation (SDMC) furnish a factual and action taken report in the matter within two months by e-mail at judicial-ngt@gov.in (preferably in the form of searchable/OCR PDF and not image PDF). The DPCC will be nodal agency for coordination and compliance.

A copy of this order alongwith the application be sent to the DPCC and the SDMC by e-mail for compliance.

List for further consideration on 07.10.2020.

Adarsh Kumar Goel, CP

S. P. Wangdi, JM

July 2, 2020
Original Application No. 74/2020
DV

Dr. Satyawan Singh Garbyal, EM